

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II

SPECIAL BENCH(Video Conference)

CORAM:HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 18.06.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/50/2021
NAME OF THE COMPANY	Hetero Wind Power (Penner) Pvt Ltd
NAME OF THE PETITIONER(S)	EN EN Electrical Engineers Pvt Ltd
NAME OF THE RESPONDENT(S)	Hetero Wind Power (Penner) Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor appeared.

No one appeared for the Corporate Debtor appeared.

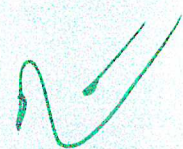
Learned counsel for the Operational Creditor submits that matter has been settled and he has already filed a Memo.

In view of this, learned counsel for the Operational Creditor seeks liberty to withdraw the matter.

Permission is granted.

Matter stands withdrawn and disposed of.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL